

Sl.No.17

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/26/59/AMR/2023		59 of IBC	T.V. Balasubramanian (Voluntary Liquidator of M/s. Amaravati Development Partners Private Limited)

ORDER

Present: Mr. Vijaya Vigneswar, Proxy Counsel for the Petitioner.

Reply to the RoC report not filed. Ld. Counsel for the Petitioner shall file the reply to the RoC report well before the next date of hearing. List the matter on 01.07.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)